

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA No.
OA No. **115 of 1996.**
CPC No.

Date of Order: **16.4.97.**

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

KARTICK BAR & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioner: **Mr. A. Chakraborty, counsel.**

For the respondents: **Mr. P.K. Arora, counsel.**

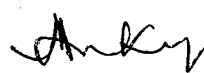
ORDER

Id. counsel for both sides are present and we have heard them.

Reply has not yet been filed. Matter is adjourned ~~to~~ to 21.6.97.

On the prayer of the ld. counsel for the respondents, time to file reply is extended till one week before the next date fixed. No further opportunity for filing reply will be given.

Plain copy to both the parties.


(M.S. Mukherjee)
Member(A)


(A.K. Chatterjee)
Vice-Chairman.